

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 1029 of 2016

Gopal Singh ... Appellant
Versus
The State of Jharkhand through CBI ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. A.K. Sahani, Adv.
For the CBI : Mr. B.K. Prasad, Adv.

03 / 09.07.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellant prays for time.
Prayer for time is allowed as the last chance.
List this appeal after six weeks.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-